NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 326/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Arysta Life Science India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

D Suraj Pandy



ORDER CP No.326/ 441/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.1.2018.

V. NALLASENAPATHY Member (Technical)

M. K. SHRAWAT Member (Judicial)